

(a) Sixth Annual Report and Accounts of the DNH Power Distribution Corporation Limited, Silvassa, Dadra and Nagar Haveli, for the year 2017-18, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Corporation.

[Placed in Library. *See* No. L.T. 10795/16/19]

I. Notification of the Ministry of Finance.

II. Accounts (2017-18) of the SEBI, Mumbai

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE; AND THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI RADHAKRISHNAN P.) Sir, I lay on the Table—

I. A copy (in English and Hindi) of the Ministry of Finance (Department of Economic Affairs), Notification No. G.S.R. 14 (E), dated the 7th January, 2019, publishing the National Savings Time Deposit (Amendment) Rules, 2019, under sub-section (3) of Section 15 of the Government Savings Promotion Act, 1873. [Placed in Library. *See* No. L.T. 10820/16/19]

II. A copy (in English and Hindi) of the Annual Accounts of the Securities and Exchange Board of India (SEBI), Mumbai, for the year 2017-18, and the Audit Report thereon, under sub-section (4) of Section 15 of the Securities and Exchange Board of India Act, 1992.

[Placed in Library. *See* No. L.T. 10962/16/19]

I. Notifications of the Ministry of Finance.

II. Annual Statement of Accounts of IRDAI, Hyderabad.

III. Reports of review of performance of various banks

वित्त मंत्रालय में राज्य मंत्री (श्री शिव प्रताप शुक्ला): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

I. (i) A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Financial Services), under subsection (3) of Section 114A of the Insurance Act, 1938; and Section 27 of the Insurance Regulatory and Development Authority Act, 1999:—

(1) F.No.IRDAI/Reg/4/151/2018, dated the 5th December, 2018,

publishing the Insurance Regulatory and Development Authority of India (Re-insurance) Regulations, 2018.

[Placed in Library. *See* No. L.T. 10827/16/19]

- (2) F. No. IRDAI/Reg/2/153/2019, dated the 25th January, 2019, publishing the Insurance Regulatory and Development Authority of India (Insurance Brokers) (First Amendment) Regulation, 2018.

[Placed in Library. *See* No. L.T. 10970/16/19]

- (ii) A copy (in English and Hindi) of the Ministry of Finance (Department of Financial Services), Notification F. No. IRDAI/RI/1/152/2019, dated the 16th January, 2019, publishing the Notification- "Obligatory Cession for the financial year 2018-19", under sub-section (6) of Section 101A of the Insurance Act, 1938.

[Placed in Library. *See* No. L.T. 10827/16/19]

- (iii) A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Financial Services), under subsection (4) of Section 23A of the Regional Rural Banks Act, 1976:—

- (1) S.O. 291 (E), dated the 14th January, 2019, regarding amalgamation of Narmada Jhabua Gramin Bank and Central Madhya Pradesh Gramin Bank into one single Regional Rural Bank as Madhya Pradesh Gramin Bank.
- (2) S.O. 449 (E), dated the 25th January, 2019, regarding amalgamation of Gramin Bank of Aryavart and Allahabad UP Gramin Bank into a Single Regional Rural Bank called as Aryavart Bank.
- (3) S.O. 476 (E), dated the 28th January, 2019, regarding amalgamation of Pallavan Grama Bank and Pandyan Grama Bank into a Single Regional Rural Bank called as Tamil Nadu Grama Bank.
- (4) S.O. 567 (E), dated the 31st January, 2019, regarding amalgamation of Vananchal Gramin Bank and Jharkhand Gramin Bank into a Single Regional Rural Bank called as Jharkhand Rajya Gramin Bank.

[Placed in Library. For (1) to (4) *See* No. L.T. 10971/16/19]

- (iv) A copy (in English and Hindi) of the Ministry of Finance (Department of Financial Services), Notification No. S.O. 6408 (E), dated the 31st December,

2018, amending publishing Corrigenda to Notification No. S.O. 6254 (E), dated the 21st December 2018.

[Placed in Library. *See* No. L.T. 10971/16/19]

- (v) A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Financial Services), under sub-section (2) of Section 30 of the Regional Rural Banks Act, 1976:—
- (1) No. SHGB/HRDD/2018/3483, dated the 19th November, 2018, publishing the Sarva Haryana Gramin Bank (Officers and Employees) Service (Amendment) Regulations, 2018.
 - (2) F. No. SHGB/HRDD/2018/3484, dated the 19th November, 2018, publishing the Sarva Haryana Gramin Bank (Employees') Pension Regulations, 2018'.
 - (3) F. No. 1-SR-Amendment/2018, dated the 20th November, 2018, publishing the Prathama Bank (Officers and Employees) Service (Amendment) Regulations, 2018.
 - (4) F. No. 1-Pension/2018, dated the 20th November, 2018, publishing the 'Prathama Bank (Employees') Pension Regulations, 2018.
 - (5) No. Supgb. 1/2018, dated the 22nd November, 2018, publishing the Sarva U.P. Gramin Bank (Officers and Employees) Service (Amendment) Regulations, 2018.
 - (6) F. No. Supgb.2/2018, dated the 22nd November, 2018, publishing the Sarva U.P. Gramin Bank (Employees') Pension Regulations, 2018.
 - (7) No. JKGB/HRDD/2018-4318, dated the 28th November, 2018, publishing the J&K Grameen Bank (Officers and Employees) Service (Amendment) Regulations, 2018.
 - (8) F. No. JKGB/HRDD/2018-4319, dated the 28th November, 2018, publishing the J&K Grameen Bank (Employees') Pension Regulations, 2018.
 - (9) No. HO/TBC/11/2018-19/877, dated the 3rd December, 2018, publishing the Uttar Bihar Gramin Bank (Officers and Employees) / Service (Amendment) Regulations, 2018.

- (10) No. HO/TBC/2018-19/877, dated the 3rd December, 2018, publishing the Uttar Bihar Gramin Bank (Employees') Pension Regulations, 2018.
- (11) No. HPGB/HO/HRD/ 2018, dated the 3rd December, 2018, publishing the "Himachal Pradesh Gramin Bank (Officers and Employees) Service (Amendment) Regulations, 2018".
- (12) F. No. HPGH/HO/HRD/2018, dated the 3rd December, 2018, publishing the Himachal Pradesh Gramin Bank (Employees') Pension, Regulations, 2018.
- (13) No. PBGB/Service (Amendment) Regulation, 2018, dated the 5th December, 2018, publishing the Paschim Banga Gramin Bank (Officers and Employees) Service (Amendment) Regulations, 2018.
- (14) F. No. PBGB/Pension Regulations, 2018, dated the 5th December, 2018, publishing the Paschim Banga Gramin Bank (Employees') Pension Regulations, 2018.
- (15) F. No. SGB/Service (Amendment)/2018-19, dated the 6th December, 2018, publishing the SAPTAGIRI GRAMEENA BANK (Officers and Employees) Service (Amendment) Regulations, 2018.
- (16) F. No. SGB/Pension/2018-19, dated the 6th December, 2018, publishing the SAPTAGIRI GRAMEENA BANK (Employees') Pension Regulations, 2018.
- (17) No. AUPGB/Service (Amendment)/2018-19, dated the 7th December, 2018, publishing the Allahabad UP Gramin Bank (Officers and Employees) Service (Amendment) Regulations, 2018.
- (18) F. No. AUPGB/Pension Regulation/2018-19, dated the 7th December, 2018, publishing the Allahabad UP Gramin Bank (Employees') Pension Regulations, 2018.
- (19) No. UBKGB/Service Regulation (Amendment) 2018, dated the 10th December, 2018, publishing the Uttar Banga Kshetriya Gramin Bank (Officers and Employees) Service (Amendment) Regulations, 2018.
- (20) No. UBKGB/Pension Regulation/2018, dated the 10th December, 2018, publishing the Uttar Banga Kshetriya Gramin Bank (Employees') Pension Regulations, 2018.

- (21) F. No./BGVB/Service (Amendment) Regulations, 2018-19, dated the 10th December, 2018, publishing the Bangiya Gramin Vikash Bank (Officers and Employees) Service (Amendment) Regulations, 2018.
- (22) F. No. BGVB/Pension Regulations, 2018-19, dated the 10th December, 2018, publishing the "Bangiya Gramin Vikash Bank (Employees') Pension Regulations, 2018".
- (23) F. No. APGB-SR-Amendment/2018, dated the 11th December, 2018, publishing the Andhra Pragathi Grameena Bank (Officers and Employees) Service (Amendment) Regulations, 2018.
- (24) F. No. APGB-Pension/2018, dated the 11th December, 2018, publishing the Andhra Pragathi Grameena Bank (Employees') Pension Regulations, 2018.
- (25) No. KGSGB/HO/HRIR/1244/2018, dated the 11th December, 2018, publishing the KASHI GOMTI SAMYUT GRAMIN BANK (Officers and Employees) Service (Amendment) Regulations, 2018.
- (26) F. No. KGSGB/HO/HRIR/1244/2018, dated the 11th December, 2018, publishing the KASHI GOMTI SAMYUT GRAMIN BANK (Employees') Pension Regulations, 2018.
- (27) No. CH/HRD/496/2018, dated the 12th December, 2018, publishing the Odisha Gramya Bank (Officers and Employees) Service (Amendment) Regulations, 2018.
- (28) No. CH/HRD/497/2018, dated the 12th December, 2018, publishing the Odisha Gramya Bank (Employees') Pension Regulations, 2018.
- (29) F. No. CGGB/Service (Amendment)/2018-19, dated the 12th December, 2018, publishing the CHAITANYA GODAVARI GRAMEENA BANK (Officers and Employees) Service (Amendment) Regulations, 2018.
- (30) F. No. CGGB/Pension/2018-19, dated the 12th December, 2018, publishing the CHAITANYA GODAVARI GRAMEENA BANK (Employees') Pension Regulations, 2018.
- (31) No. BUPGB/Service (Amendment) Regulations, 2018, dated the 12th December, 2018, publishing the Baroda Uttar Pradesh Gramin Bank (Officers and Employees) Service (Amendment) Regulations, 2018.

- (32) F. No. BUPGB/Pension Regulations, 2018, dated the 12th December, 2018, publishing the "Baroda Uttar Pradesh Gramin Bank (Employees') Pension Regulations, 2018.
- (33) No. MGB/Service Amendment Regulations, 2018, dated the 12th December, 2018, publishing the Maharashtra Gramin Bank (Officers and Employees) Service (Amendment) Regulations, 2018.
- (34) No. MGB/Pension/Regulation 2018, dated the 12th December, 2018, publishing the "Maharashtra Gramin Bank (Employees') Pension Regulations, 2018".
- (35) No. UGB/Service (Amendment) Regulations/2018, dated the 13th December, 2018, publishing the Uttarakhand Gramin Bank (Officers and Employees) Service (Amendment) Regulations, 2018.
- (36) F. No. UGB/Pension Regulations/2018-19, dated the 13th December, 2018, publishing the "Uttarakhand Gramin Bank (Employees') Pension Regulations, 2018".
- (37) No. 238/02/2018, dated the 13th December, 2018, publishing the Tripura Gramin Bank (Officers and Employees) Service (Amendment) Regulations, 2018.
- (38) No. 238/03/2018, dated the 13th December, 2018, publishing the "Tripura Gramin Bank (Employees') Pension Regulations, 2018".
- (39) No. APGVB - SR - Amendment/2018, dated the 13th December, 2018, publishing the Andhra Pradesh Grameena Vikas Bank (Officers and Employees) Service (Amendment) Regulations, 2018.
- (40) F. No. APGVB - Pension/2018, dated the 13th December, 2018, publishing the Andhra Pradesh Grameena Vikas Bank (Employees') Pension Regulations, 2018.
- (41) No. M.G.B. Service (Amendment) Regulation, 2018, dated the 17th December, 2018, publishing the Madhyanchal Gramin Bank (Officers and Employees) Service (Amendment) Regulations, 2018.
- (42) F. No. M.G.B. Pension Regulation, 2018, dated the 17th December, 2018, publishing the "Madhyanchal Gramin Bank (Employees') Pension Regulations, 2018".

- (43) No. MRB/OESR/A/2018, dated the 17th December, 2018, publishing the Manipur Rural Bank (Officers and Employees) Service (Amendment) Regulations, 2018.
- (44) F. No. MRB/EPR/1/2018, dated the 17th December, 2018, publishing the "Manipur Rural Bank (Employees') Pension Regulations, 2018".
- (45) F. No. VGB/Service (Amendment) / 2018-19, dated the 17th December, 2018, publishing the VANANCHAL GRAMIN BANK (Officers and Employees) Service (Amendment) Regulations, 2018.
- (46) F. No. VGB/Pension/2018-19, dated the 17th December, 2018, publishing the "VANANCHAL GRAMIN BANK (Employees') Pension Regulations, 2018".
- (47) No. NRB/Service (Amendment) Regulation 2018-19, dated the 17th December, 2018, publishing the Nagaland Rural Bank (Officers and Employees) Service (Amendment) Regulations, 2018.
- (48) No. NRB/Pension Regulation 2018-19, dated the 17th December, 2018, publishing the "Nagaland Rural Bank (Employees') Pension Regulations, 2018".
- (49) No. MEGRRB/Service (Amendment) Regulations, 2018, dated the 18th December, 2018, publishing the Meghalaya Rural Bank (Officers and Employees) Service (Amendment) Regulations, 2018.
- (50) F. No. MEGRRB/Pension Regulations, 2018, dated the 18th December, 2018, publishing the "Meghalaya Rural Bank (Employees') Pension Regulations, 2018".
- (51) F. No. TGB SSR (Amendment), 2018, dated the 18th December, 2018, publishing the Telangana Grameena Bank (Officers and Employees) Service (Amendment) Regulations, 2018.
- (52) F. No. TGB Pension Regulations, 2018, dated the 18th December, 2018, publishing the "Telangana Grameena Bank (Employees') Pension Regulations, 2018".
- (53) No. VKGB/Service (Amendment) Regulations, 2018, dated the 18th December, 2018, publishing the Vidharbha Konkan Gramin Bank (Officers and Employees) Service (Amendment) Regulations, 2018.

- (54) F. No. VKGB / Pension Regulations, 2018, dated the 18th December, 2018, publishing the "Vidharbha Konkan Gramin Bank (Employees') Pension Regulations, 2018".
- (55) No. PKGB/Service (Amendment) Regulations, 2018, dated the 18th December, 2018, publishing the Pragathi Krishna Gramin Bank (Officers and Employees) Service (Amendment) Regulations, 2018.
- (56) F. No. PKGB/Pension Regulations, 2018, dated the 18th December, 2018, publishing the Pragathi Krishna Gramin Bank (Employees') Pension Regulations, 2018.
- (57) No. DGGB/HO/PER/1209/2018-19 dated the 19th December, 2018, publishing the DENA GUJARAT GRAMIN BANK (Officers and Employees) Service (Amendment) Regulations, 2018.
- (58) F. No. DGGB/HO/PER/1209/2018-19 dated the 19th December, 2018, publishing the DENA GUJARAT GRAMIN BANK (Employees') Pension Regulations, 2018.
- (59) F. No. KVGB/Service (Amendment) Regulations/2018, dated the 20th December, 2018, publishing the Karnataka Vikas Grameena Bank (Officers and Employees) Service (Amendment) Regulations, 2018.
- (60) F. No. KVGB/Pension Regulations/2018, dated the 20th December, 2018, publishing the "Karnataka Vikas Grameena Bank (Employees') Pension Regulations, 2018".
- (61) F. No. KGB(Service Amendment Regulations 2018), dated the 20th December, 2018, publishing the Kaveri Grameena Bank (Officers and Employees) Service (Amendment) Regulations, 2018.
- (62) F No.KGB (Pension Regulations) 2018, dated the 20th December, 2018, publishing the "Kaveri Grameena Bank (Employees') Pension Regulations, 2018".
- (63) No. RMGB SR Amendment 2018, dated the 21st December, 2018, publishing the Rajasthan Marudhara Gramin Bank (Officers and Employees) Service (Amendment) Regulations, 2018.
- (64) F. No RMGB Pension Regulations 2018, dated the 21st December,

2018, publishing the "Rajasthan Marudhara Gramin Bank (Employees') Pension Regulations, 2018".

- (65) No. BGGB:HO:HRM:14:1232 dated 27/11/2018, dated the 21st December, 2018, publishing the Baroda Gujarat Gramin Bank (Officers and Employees) Service (Amendment) Regulations, 2018.
- (66) F.No.BGGB:HO;HRM:14:1232 dated 27/11/2018, dated the 21st December, 2018, publishing the "Baroda Gujarat Gramin Bank (Employees') Pension Regulations, 2018.
- (67) No. PER/1678(1), dated the 24th December, 2018, publishing the Utkal Grameen Bank (Officers and Employees) Service (Amendment) Regulations, 2018.
- (68) File No. PER/1678(2), dated the 24th December, 2018, publishing the "Utkal Grameen Bank (Employees') Pension Regulations, 2018".
- (69) No. AGVB/PER/ESTT-B/08/02/2018-19, dated the 24th December, 2018, publishing the Assam Gramin Vikash Bank (Officers and Employees) Service (Amendment) Regulations, 2018.
- (70) F. No. AGVB/PER/ESTT-B/08/02/2018-19, dated the 24th December, 2018, publishing the "Assam Gramin Vikash Bank (Employees') Pension Regulations, 2018".
- (71) No. Service (Amendment) Regulations, 2018, dated the 26th December, 2018, publishing the Chhattisgarh Rajya Gramin Bank (Officers and Employees) Service (Amendment) Regulations, 2018.
- (72) No. Pension Regulatatory, 2018, dated the 26th December, 2018, publishing the "Chhattisgarh Rajya Gramin Bank (Employees') Pension Regulations, 2018".
- (73) F. No. JGB/Service (Amendment)/2018-19, dated the 27th December, 2018, publishing the Jharkhand Gramin Bank (Officers and Employees) Service (Amendment) Regulations, 2018.
- (74) F.No.-JGB/Pension/2018-19, dated the 27th December, 2018, publishing the "Jharkhand Gramin Bank (Employees') Pension Regulations, 2018".
- (75) F. No. GBA/Service (Amendment)/2018-19, dated the 27th November,

2018, publishing the Gramin Bank of Aryavart (Officers and Employees) Service (Amendment) Regulations, 2018.

- (76) F. No. GBA/Pension/2018-19, dated the 27th November, 2018, publishing the "Gramin Bank of Aryavart (Employees') Pension Regulations, 2018.
- (77) No. Pudukkottai Bharathiar Grama Bank/Pension/Amendment/01/2018-19, dated the 27th December, 2018, publishing the Pudukkottai Bharathiar Grama Bank (Officers and Employees) Service (Amendment) Regulations, 2018.
- (78) F. No. Pudukkottai Bharathiar Grama Bank/Pension/01/2018-19, dated the 27th December, 2018, publishing the Pudukkottai Bharathiar Grama Bank (Employees') Pension Regulations, 2018.
- (79) No. RRB/37/PER & HR/779, dated the 31st December, 2018, publishing the Langpi Dehangi Rural Bank (Officers and Employees) Service (Amendment) Regulations, 2018.
- (80) No. RRB/37/Per & HR/779, dated the 31st December, 2018, publishing the Langpi Dehangi Rural Bank (Employees') Pension Regulations, 2018.
- (81) No. KGB/Pension Regulation-2018, dated the 31st December, 2018, publishing the Kerala Gramin Bank (Officers and Employees) Service (Amendment) Regulations, 2018.
- (82) F. No. KGB/Pension Regulation-2018, dated the 31st December, 2018, publishing the "Kerala Gramin Bank (Employees') Pension Regulations, 2018".
- (83) No. BRKGB/2018-19/HRM/21421, dated the 4th January, 2019, publishing the Baroda Rajasthan Kshetriya Gramin Bank (Officers and Employees) Service (Amendment) Regulations, 2018.
- (84) F.No. BRKGB/2018-19/HRM/21422, dated the 4th January, 2019, publishing the "Baroda Rajasthan Kshetriya Gramin Bank (Employees') Pension Regulations, 2018".

[Placed in Library. For (1) to (84) See No. L.T. 10972/16/19]

(vi) A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Revenue), under Section 159 of the Customs Act, 1962, along with Explanatory Memoranda:—

- (1) G.S.R. 60 (E), dated the 29th January, 2019, amending Notification No. G.S.R. 798 (E), dated the 30th June, 2017, to omit/ insert/ substitute certain entries in the original Notification.
- (2) G.S.R. 61 (E), dated the 29th January, 2019, amending Notification No. G.S.R. 785 (E), dated the 30th June, 2017, to substitute/insert/omit certain entries in the original Notification.

(vii) A copy (in English and Hindi) of the Ministry of Finance (Department of Revenue) Notification No. G.S.R. 23 (E), dated the 11th January, 2019, publishing the Prevention of Money-laundering (Restoration of Confiscated Property) Amendment Rules, 2019, under Section 74 of the Prevention of Money-laundering Act, 2002, along with Explanatory Memorandum.

[Placed in Library. *See* No. L.T. 10831/16/19]

(viii) A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Revenue), under Section 166 of the Central Goods and Services Tax Act, 2017, along with Explanatory Memoranda:—

- (1) G.S.R. 1283 (E), dated the 31st December, 2018, amending Notification No. G.S.R. 609 (E), dated the 19th June, 2017, to insert certain entries in original Notification.
- (2) G.S.R. 1244 (E), dated the 31st December, 2018, amending Notification No. G.S.R. 742 (E), dated the 6th August, 2018, to substitute certain entries in the original Notification.
- (3) G.S.R. 1245 (E), dated the 31st December, 2018, amending Notification Nos. G.S.R. 997 (E), dated the 8th August, 2017 and G.S.R. 1412 (E), dated the 15th November, 2017, to substitute certain entries in the original Notifications.
- (4) G.S.R. 1246 (E), dated the 31st December, 2018, amending Notification Nos. G.S.R. 1164 (E), dated the 15th September, 2017 and G.S.R. 268 (E), dated the 23rd March, 2018, to substitute certain entries in the original Notification.

- (5) G.S.R. 1247 (E), dated the 31st December, 2018, amending Notification No. G.S.R. 761 (E), dated the 10th August, 2018, to substitute certain entries in the original Notification.
- (6) G.S.R. 1248 (E), dated the 31st December, 2018, amending Notification No. G.S.R. 854 (E), dated the 10th September, 2018, to substitute certain entries in the original Notification.
- (7) G.S.R. 1249 (E), dated the 31st December, 2018, amending Notification No. G.S.R. 855 (E), dated the 10th September, 2018, to substitute certain entries in the original Notification.
- (8) G.S.R. 1250 (E), dated the 31st December, 2018, amending Notification No. G.S.R. 868 (E), dated the 13th September, 2018, to insert certain entries in the original Notification.
- (9) G.S.R. 1251 (E), dated the 31st December, 2018, publishing the Central Goods and Services Tax (Fourteenth Amendment) Rules, 2018.
- (10) G.S.R. 1252 (E), dated the 31st December, 2018, amending Notification No. G.S.R. 53 (E), dated the 23rd January, 2018, to insert certain entries in the original Notification.
- (11) G.S.R. 1253 (E), dated the 31st December, 2018, in supersession of Notification Nos. G.S.R. 1126 (E), dated the 1st September, 2017, G.S.R. 1326 (E), dated the 24th October, 2017 and G.S.R. 1420 (E), dated the 15th November, 2017 Seeking to waive the late fee to be paid under Section 47 of the said Act, for specified classes of taxpayers for FORM GSTR-3B.
- (12) G.S.R. 1254 (E), dated the 31st December, 2018, amending Notification No. G.S.R. 1600 (E), dated the 29th December, 2017, to insert certain entries in the original Notification.
- (13) G.S.R. 1255 (E), dated the 31st December, 2018, in supersession of Notification No. G.S.R. 1071 (E), dated the 26th October, 2018, extending the time limit for furnishing the declaration in FORM GST ITC-04, in respect of goods dispatched to a job worker or received from a job worker, during the period from July, 2017 to December, 2018 till the 31st day of March, 2019.

- (14) G.S.R. 33 (E), dated the 15th January, 2019, amending Notification No. G.S.R. 1305(E), dated the 18th October, 2017, to insert/omit certain entries in original notification.

[Placed in Library. For (1) to (14) *See* No. L.T. 10828/16/19]

- (ix) A copy (in English and Hindi) of the Ministry of Finance (Department of Revenue) Notification No. G.S.R. 1256 (E), dated the 31st December, 2018, publishing the Integrated Goods and Services Tax (Amendment) Rules, 2018, under Section 24 of the Integrated Goods and Services Tax Act, 2017, along with Explanatory Memorandum.

[Placed in Library. *See* No. L.T. 10829/16/19]

- (x) A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Revenue), under sub-section (2) of Section 172 of the Central Goods and Services Tax Act, 2017, along with Explanatory Memoranda:

- (1) S.O. 6109 (E), dated the 11th December, 2018, notifying the Central Goods and Services Tax (Removal of Difficulties) Order, 2018.
- (2) S.O. 6428 (E), dated the 31st December, 2018, notifying the Central Goods and Services Tax (Second Removal of Difficulties) Order, 2018.
- (3) S.O. 6429 (E), dated the 31st December, 2018, notifying the Central Goods and Services Tax (Third Removal of Difficulties) Order, 2018.
- (4) S.O. 6430 (E), dated the 31st December, 2018, notifying the Central Goods and Services Tax (Fourth Removal of Difficulties) Order, 2018.

[Placed in Library. For (1) to (4) *See* No. L.T. 10828/16/19]

- (xi) A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Revenue), under sub-section (7) of Section 9A of the Customs Tariff Act, 1975, along with Explanatory Memoranda:—

- (1) G.S.R. 45 (E), dated the 24th January, 2019, rescinding Notification No. G.S.R. 179 (E), dated the 11th March, 2014.
- (2) G.S.R. 46 (E), dated the 24th January, 2019, *Seeking* to impose anti-dumping duty on the imports of 'Metaphenylene Diamine' originating in or exported from China PR, in pursuance of the final findings of the

Designated Authority, for a period of five years, from the date of publication of the notification in the Official Gazette.

- (3) G.S.R. 52 (E), dated the 28th January, 2019, Seeking to impose anti-dumping duty on the imports of 'Fluoroelastomers (FKM), originating in or exported from China PR, in pursuance of the final findings of the Designated Authority, for a period of eighteen months, from the date of publication of the notification in the Official Gazette.

[Placed in Library. For (1) to (3) See No. L.T. 10833/16/19]

(xii) A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Revenue), under Section 159 of the Customs Act, 1962, along with Explanatory Memoranda:—

- (1) S.O. 6189 (E), dated the 14th December, 2018, amending Notification No. S.O. 748 (E), dated the 3rd August, 2001, to substitute certain entries in the original Notification.
- (2) No. 99/2018-Customs (N.T.), dated the 20th December, 2018, determining the rate of exchange for conversion of foreign currencies, given in schedules therein, into Indian currency or *vice-versa* for imported and export goods *w.e.f.* 21st December, 2018.
- (3) S.O. 6407 (E), dated the 31st December, 2018, amending Notification No. S.O. 748 (E), dated the 3rd August, 2001, to substitute certain entries in the original Notification.
- (4) No. 02/2019-Customs (N.T.), dated the 3rd January, 2019, determining the rate of exchange for conversion of foreign currencies, given in schedules therein, into Indian currency or *vice-versa* for imported and export goods *w.e.f.* 4th January, 2019.
- (5) No. 03/2019-Customs (N.T.), dated the 11th January, 2019, amending Notification No. 2/2019-Customs (N.T.), dated the 3rd January, 2019, to substitute certain entries in the original Notification.
- (6) S.O. 302 (E), dated the 15th January, 2019, amending Notification No. S.O. 748 (E), dated the 3rd August, 2001, to substitute certain entries in the original Notification.

- (7) No. 05/2019-Customs (N.T.), dated the 17th January, 2019, determining the rate of exchange for conversion of foreign currencies, given in schedules therein, into Indian currency or *vice-versa* for imported and export goods w.e.f. 18th January, 2019.

[Placed in Library. For (1) to (7) See No. L.T. 10832/16/19]

- II. A copy (in English and Hindi) of the Annual Statement of Accounts of the Insurance Regulatory and Development Authority of India (IRDAI), Hyderabad, for the year 2017-18, and the Audit Report thereon, under sub-section (3) of Section 20 of the Insurance Regulatory and Development Authority Act, 1999. [Placed in Library. See No. L.T. 10825/16/19]

- III. A copy each (in English and Hindi) of the following papers:—

- (i) Report on Trend and Progress of Housing in India 2017 by National Housing Bank (NHB), New Delhi. [Placed in Library. See No. L.T. 10822/16/19]

- (ii) Consolidated Report on the Working of the Public Sector Banks (PSBs), for the year ended 31st March, 2018 (from 1.4.2017 to 31.3.2018).

[Placed in Library. See No. L.T. 10821/16/19]

- (iii) Review of Performance of Regional Rural Banks (RRBs), for the year ended 31st March, 2018. [Placed in Library. See No. L.T. 10969/16/19]

I. Notifications of the Ministry of Health and Family Welfare

II. Reports and Accounts (2017-18) of various Institutions etc. and related papers

स्वास्थ्य और परिवार कल्याण मंत्रालय में राज्य मंत्री (श्री अश्विनी कुमार चौबे): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Health and Family Welfare (Department of Health and Family Welfare), under Section 38 of the Drugs and Cosmetics Act, 1940:—

- (1) G.S.R. 277 (E), dated the 23rd March, 2018, publishing the Drugs & Cosmetics (Second Amendment) Rules, 2018.

- (2) G.S.R. 729 (E), dated the 1st August, 2018, publishing the Medical Devices (Amendment) Rules, 2018.